

Case list of D<sup>no</sup> Acmm as on 13/12/2021

| <u>Coelling</u> |          | <u>Angu</u> |          |
|-----------------|----------|-------------|----------|
| 42321/10        | 8931/14  | 15540/12    | 24121/13 |
|                 | 1281/14  |             | 19278/13 |
|                 | 12181/14 | <u>NEW</u>  | 32989/14 |
| <u>HRC</u>      | 21971/15 | 10460/11    | 402/15   |
| 51827/10        | 4342/15  | 19294/13    | 18895/15 |
| 20574/14        | 14436/15 | 3225/13     | 18899/15 |
| 2398/15         | 4970/15  | 12757/15    | 11293/16 |
|                 | 14447/15 | 11304/16    | 17320/16 |
| <u>Evidence</u> | 655/15   | 24823/16    | 6466/16  |
| 25167/12        | 28333/15 | 25426/16    | 12066/16 |
| 17489/12        | 10839/15 | 17027/17    | 17455/16 |
| 1697/113        | 5708/15  | <u>P/A</u>  | 9304/16  |
| 20547/13        | 9969/15  | 44180/10    | 25790/16 |
| 6022/13         | 23142/16 | 1390/10     | 10978/16 |
| 10032/13        | 2020/16  | 39109/10    | 3783/16  |
| 527/13          | 2141/16  | 19636/11    | 11174/18 |
| 2449/13         | 25442/16 | 13699/11    | 23332/18 |
| 9405/13         | 1960/16  | 15170/12    | 6300/19  |
| 19277/13        | 19818/16 | 7114/12     | 6305/19  |
| 33475/14        | 25435/16 | 2537/13     |          |
| 8899/14         | 13138/16 | 16658/13    |          |
|                 | 2029/16  | 2505/13     |          |

Case list of II Acmm as on 14/12/21

calling

|          |                 |            |
|----------|-----------------|------------|
| 14043/18 | 28233/21        | 1294/18    |
| 33052/18 | 21214/21        | 1719/18    |
| 31613/18 | 28953/21        | 1702/18    |
| 20924/18 | 28956/21        | 17187/18   |
| 25880/19 | 17139/21        | 20266/18   |
| 6719/20  | 31929/18        | 1719/18    |
| 1460/20  | 1048/19         | 17605/18   |
| 13278/20 | 5238/20         | 17445/18   |
| 6179/20  | 17785/20        | 2007/20    |
| 1993/20  | <u>Evidence</u> | 282/20     |
| 14522/20 | 14623/16        | 13520/20   |
| 3952/20  | 2920/17         | 5840/20    |
| 5833/20  | 30695/17        | 5863/20    |
| 14506/20 | 8540/17         | 1936/20    |
| 173/20   | 17670/17        | <u>NEW</u> |
| 5506/20  | 7757/17         | 10719/15   |
| 14653/21 | 28609/17        | 13140/16   |
| 28229/21 | 31220/17        | 20912/17   |
| 28224/21 | 5240/18         | 2453/18    |
| 18839/21 | 7437/18         | 21360/19   |
|          | 18936/18        | 239/19     |
|          | 13295/18        | 6904/19    |
|          |                 | 28447/19   |
|          |                 | 1943/20    |

- 6833/20
- 8792/20
- 15322/20
- 11165/21
- 16269/21
- 28219/21
- 13340/21

- JIC
- CO-219/21 SD
  - శ్రీఠా చార్జ్
  - CO-205/21 Spun
  - కొల్లంపల్లి
  - కొల్లంపల్లి
  - CO-257/16 Sg
  - DR KROD
  - A2 - కొల్లంపల్లి
  - CC 2714/11
  - CO 102/21 CMA
  - వీరేంద్ర
  - CC 189/11/21
  - CO 657/21
  - విజయ



Chief Metropolitan Magistrate Court  
In the Court of RESHMA JANE RODRIGUES  
2 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 15-12-2021

| Case Type            | Reg.No/Year | SubStage |
|----------------------|-------------|----------|
| <b>SUMMONS</b>       |             |          |
| 1 C.C.               | 5859/2020   |          |
| 2 C.C.               | 6749/2020   |          |
| 3 C.C.               | 11640/2020  |          |
| 4 C.C.               | 17172/2021  |          |
| 5 C.C.               | 22748/2021  |          |
| 6 C.C.               | 28222/2021  |          |
| <b>EVIDENCE</b>      |             |          |
| 7 C.C.               | 212/2012    |          |
| 8 C.C.               | 6018/2013   |          |
| 9 C.C.               | 10027/2013  |          |
| 10 C.C.              | 19162/2015  |          |
| 11 C.C.              | 25434/2016  |          |
| 12 C.C.              | 16401/2017  |          |
| 13 C.C.              | 17935/2017  |          |
| 14 C.C.              | 18578/2017  |          |
| 15 C.C.              | 22118/2017  |          |
| 16 C.C.              | 29830/2017  |          |
| 17 C.C.              | 5754/2018   |          |
| 18 C.C.              | 6465/2018   |          |
| 19 C.C.              | 12209/2018  |          |
| 20 C.C.              | 17623/2018  |          |
| 21 C.C.              | 20257/2018  |          |
| 22 C.C.              | 21764/2018  |          |
| 23 C.C.              | 29994/2018  |          |
| 24 C.C.              | 13587/2020  |          |
| 25 C.C.              | 16512/2020  |          |
| 26 C.C.              | 8914/2021   |          |
| 27 C.C.              | 13946/2021  |          |
| <b>ARGUMENTS</b>     |             |          |
| 28 C.C.              | 2898/2017   |          |
| <b>FIRST HEARING</b> |             |          |
| 29 CrI.Misc.         | 4812/2021   |          |
| 30 P.C.R.            | 20357/2021  |          |
| 31 P.C.R.            | 20722/2021  |          |
| 32 CrI.Misc.         | 5247/2021   |          |
| 33 CrI.Misc.         | 5248/2021   |          |

**Chief Metropolitan Magistrate Court  
In the Court of RESHMA JANE RODRIGUES  
2 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 15-12-2021**

SubStage

| Case Type              | Reg.No/Year | SubStage |
|------------------------|-------------|----------|
| C.C.                   | 4931/2018   |          |
| C.C.                   | 22509/2018  |          |
| C.C.                   | 22555/2018  |          |
| C.C.                   | 23337/2018  |          |
| C.C.                   | 25850/2018  |          |
| C.C.                   | 27457/2018  |          |
| C.C.                   | 30969/2018  |          |
| C.C.                   | 5173/2019   |          |
| C.C.                   | 19326/2019  |          |
| C.C.                   | 19492/2019  |          |
| C.C.                   | 19512/2019  |          |
| C.C.                   | 19515/2019  |          |
| C.C.                   | 19517/2019  |          |
| C.C.                   | 19529/2019  |          |
| C.C.                   | 28382/2019  |          |
| C.C.                   | 28443/2019  |          |
| C.C.                   | 3446/2020   |          |
| C.C.                   | 3462/2020   |          |
| C.C.                   | 11635/2020  |          |
| C.C.                   | 13529/2020  |          |
| C.C.                   | 14588/2020  |          |
| C.C.                   | 7313/2021   |          |
| C.C.                   | 13382/2021  |          |
| C.C.                   | 14371/2021  |          |
| C.C.                   | 14667/2021  |          |
| C.C.                   | 21106/2021  |          |
| <b>PROCLAMATION</b>    |             |          |
| C.C.                   | 18887/2013  |          |
| <b>SUMMONS AND NBW</b> |             |          |
| C.C.                   | 13249/2020  |          |
| C.C.                   | 23583/2021  |          |

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2nd Addl. Chief Metro Magistrate  
Bangalore City

**Chief Metropolitan Magistrate Court**  
**In the Court of RESHMA JANE RODRIGUES**  
**2 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 16-12-2021**

| Case Type              | Reg.No/Year | SubStage |
|------------------------|-------------|----------|
| <b>SUMMONS</b>         |             |          |
| 1 C.C.                 | 24085/2021  |          |
| 2 C.C.                 | 28985/2021  |          |
| <b>EVIDENCE</b>        |             |          |
| 3 C.C.                 | 13361/2013  |          |
| 4 C.C.                 | 31453/2014  |          |
| 5 C.C.                 | 11764/2016  |          |
| 6 C.C.                 | 17952/2017  |          |
| 7 C.C.                 | 14052/2018  |          |
| 8 C.C.                 | 1050/2019   |          |
| 9 C.C.                 | 5213/2019   |          |
| 10 C.C.                | 18004/2019  |          |
| 11 C.C.                | 14557/2020  |          |
| 12 C.C.                | 13712/2021  |          |
| <b>FIRST HEARING</b>   |             |          |
| 13 CrI.Misc.           | 4811/2021   |          |
| 14 CrI.Misc.           | 5456/2021   |          |
| <b>CUSTODY MATTERS</b> |             |          |
| 15 C.C.                | 20881/2019  |          |
| 16 C.C.                | 27881/2019  |          |
| 17 C.C.                | 2169/2021   |          |
| 18 C.C.                | 3358/2021   |          |
| 19 C.C.                | 9520/2021   |          |
| 20 C.C.                | 14709/2021  |          |
| <b>JUDGEMENT</b>       |             |          |
| 21 C.C.                | 9820/2012   |          |
| <b>ORDERS</b>          |             |          |
| 22 C.C.                | 12267/2013  |          |
| 23 P.C.R.              | 15308/2018  |          |
| 24 P.C.R.              | 5281/2021   |          |
| <b>BODY WARRANT</b>    |             |          |
| 25 C.C.                | 25503/2011  |          |
| 26 C.C.                | 24379/2014  |          |
| 27 C.C.                | 28451/2018  |          |
| 28 C.C.                | 19526/2019  |          |
| 29 C.C.                | 29336/2019  |          |

**Chief Metropolitan Magistrate Court**  
**In the Court of RESHMA JANE RODRIGUES**  
**2 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 16-12-2021**

| Case Type              | Reg.No/Year | SubStage   |
|------------------------|-------------|------------|
| <b>SUMMONS</b>         |             |            |
| 1                      | C.C.        | 24085/2021 |
| 2                      | C.C.        | 28985/2021 |
| <b>EVIDENCE</b>        |             |            |
| 3                      | C.C.        | 13361/2013 |
| 4                      | C.C.        | 31453/2014 |
| 5                      | C.C.        | 11764/2016 |
| 6                      | C.C.        | 17952/2017 |
| 7                      | C.C.        | 14052/2018 |
| 8                      | C.C.        | 1050/2019  |
| 9                      | C.C.        | 5213/2019  |
| 10                     | C.C.        | 18004/2019 |
| 11                     | C.C.        | 14557/2020 |
| 12                     | C.C.        | 13712/2021 |
| <b>FIRST HEARING</b>   |             |            |
| 13                     | CrI.Misc.   | 4811/2021  |
| 14                     | CrI.Misc.   | 5456/2021  |
| <b>CUSTODY MATTERS</b> |             |            |
| 15                     | C.C.        | 20881/2019 |
| 16                     | C.C.        | 27881/2019 |
| 17                     | C.C.        | 2169/2021  |
| 18                     | C.C.        | 3358/2021  |
| 19                     | C.C.        | 9520/2021  |
| 20                     | C.C.        | 14709/2021 |
| <b>JUDGEMENT</b>       |             |            |
| 21                     | C.C.        | 9820/2012  |
| <b>ORDERS</b>          |             |            |
| 22                     | C.C.        | 12267/2013 |
| 23                     | P.C.R.      | 15308/2018 |
| 24                     | P.C.R.      | 5281/2021  |
| <b>BODY WARRANT</b>    |             |            |
| 25                     | C.C.        | 25503/2011 |
| 26                     | C.C.        | 24379/2014 |
| 27                     | C.C.        | 28451/2018 |
| 28                     | C.C.        | 19526/2019 |
| 29                     | C.C.        | 29336/2019 |



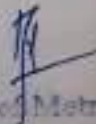
**Chief Metropolitan Magistrate Court**  
**In the Court of RESHMA JANE RODRIGUES**  
**2 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 16-12-2021**

| Case Type                         | Reg.No/Year | SubStage    |
|-----------------------------------|-------------|-------------|
| 30                                | C.C.        | 6387/2020   |
| <b>CALL ON</b>                    |             |             |
| 31                                | CrI.Misc.   | 5690/2019   |
| 32                                | C.C.        | 27279/2021  |
| <b>HBC</b>                        |             |             |
| 33                                | C.C.        | 23042/2017  |
| 34                                | C.C.        | 24760/2018  |
| 35                                | C.C.        | 28452/2019  |
| 36                                | C.C.        | 14749/2020  |
| 37                                | C.C.        | 15001/2020  |
| <b>ISSUE NOTICE TO RESPONDANT</b> |             |             |
| 38                                | CrI.Misc.   | 3855/2020   |
| 39                                | CrI.Misc.   | 4906/2020   |
| <b>NBW</b>                        |             |             |
| 40                                | C.C.        | 9818/2012   |
| 41                                | C.C.        | 16787/2017  |
| 42                                | C.C.        | 1609/2018   |
| 43                                | C.C.        | 6035/2018   |
| 44                                | C.C.        | 8165/2018   |
| 45                                | C.C.        | 14488/2018  |
| 46                                | C.C.        | 27094/2018  |
| 47                                | C.C.        | 27100/2018  |
| 48                                | C.C.        | 28445/2018  |
| 49                                | C.C.        | 33463/2018  |
| 50                                | C.C.        | 1566/2019   |
| 51                                | C.C.        | 4044/2020   |
| 52                                | C.C.        | 9719/2021   |
| 53                                | C.C.        | 9730/2021   |
| <b>PROCLAMATION</b>               |             |             |
| 54                                | C.C.        | 10052/2007  |
| 55                                | C.C.        | 10107/2007  |
| 56                                | C.C.        | 20005/2009  |
| 57                                | C.C.        | 19987/2012  |
| 58                                | C.C.        | 25304/2012  |
| 59                                | C.C.        | 10107/2013  |
| 60                                | C.C.        | 9478/2015   |
| 61                                | C.C.        | 15395/20167 |

Chief Metropolitan Magistrate Court  
In the Court of RESHMA JANE RODRIGUES  
2 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 16-12-2021

SubSta

| Case Type                | Reg.No/Year     | SubStage |
|--------------------------|-----------------|----------|
| 62                       | C.C. 2193/2017  |          |
| 63                       | C.C. 2201/2017  |          |
| 64                       | C.C. 7301/2017  |          |
| 65                       | C.C. 9700/2017  |          |
| 66                       | C.C. 22768/2017 |          |
| 67                       | C.C. 27328/2017 |          |
| 68                       | C.C. 30471/2017 |          |
| 69                       | C.C. 1883/2018  |          |
| 70                       | C.C. 1886/2018  |          |
| 71                       | C.C. 6400/2018  |          |
| 72                       | C.C. 15350/2018 |          |
| 73                       | C.C. 15363/2018 |          |
| 74                       | C.C. 15468/2018 |          |
| 75                       | C.C. 19226/2018 |          |
| 76                       | C.C. 19229/2018 |          |
| 77                       | C.C. 19689/2018 |          |
| 78                       | C.C. 19948/2018 |          |
| 79                       | C.C. 21093/2018 |          |
| 80                       | C.C. 21762/2018 |          |
| 81                       | C.C. 23694/2018 |          |
| 82                       | C.C. 26489/2018 |          |
| 83                       | C.C. 30912/2018 |          |
| 84                       | C.C. 31892/2018 |          |
| 85                       | C.C. 1787/2019  |          |
| 86                       | C.C. 2467/2019  |          |
| 87                       | C.C. 2711/2019  |          |
| 88                       | C.C. 7003/2019  |          |
| 89                       | C.C. 9146/2019  |          |
| 90                       | C.C. 9148/2019  |          |
| 91                       | C.C. 9152/2019  |          |
| 92                       | C.C. 15899/2019 |          |
| 93                       | C.C. 19533/2019 |          |
| 94                       | C.C. 1306/2020  |          |
| 95                       | C.C. 4547/2020  |          |
| 96                       | C.C. 11128/2020 |          |
| <b>299 CRPC Evidence</b> |                 |          |
| 97                       | C.C. 19924/2017 |          |

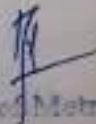
  
2d Addl. Chief Metro Politan  
Magistrate  
Bangalore City



Chief Metropolitan Magistrate Court  
In the Court of RESHMA JANE RODRIGUES  
2 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 16-12-2021

SubSta

| Case Type                | Reg.No/Year | SubStage   |
|--------------------------|-------------|------------|
| 62                       | C.C.        | 2193/2017  |
| 63                       | C.C.        | 2201/2017  |
| 64                       | C.C.        | 7301/2017  |
| 65                       | C.C.        | 9700/2017  |
| 66                       | C.C.        | 22768/2017 |
| 67                       | C.C.        | 27328/2017 |
| 68                       | C.C.        | 30471/2017 |
| 69                       | C.C.        | 1883/2018  |
| 70                       | C.C.        | 1886/2018  |
| 71                       | C.C.        | 6400/2018  |
| 72                       | C.C.        | 15350/2018 |
| 73                       | C.C.        | 15363/2018 |
| 74                       | C.C.        | 15468/2018 |
| 75                       | C.C.        | 19226/2018 |
| 76                       | C.C.        | 19229/2018 |
| 77                       | C.C.        | 19689/2018 |
| 78                       | C.C.        | 19948/2018 |
| 79                       | C.C.        | 21093/2018 |
| 80                       | C.C.        | 21762/2018 |
| 81                       | C.C.        | 23694/2018 |
| 82                       | C.C.        | 26489/2018 |
| 83                       | C.C.        | 30912/2018 |
| 84                       | C.C.        | 31892/2018 |
| 85                       | C.C.        | 1787/2019  |
| 86                       | C.C.        | 2467/2019  |
| 87                       | C.C.        | 2711/2019  |
| 88                       | C.C.        | 7003/2019  |
| 89                       | C.C.        | 9146/2019  |
| 90                       | C.C.        | 9148/2019  |
| 91                       | C.C.        | 9152/2019  |
| 92                       | C.C.        | 15899/2019 |
| 93                       | C.C.        | 19533/2019 |
| 94                       | C.C.        | 1306/2020  |
| 95                       | C.C.        | 4547/2020  |
| 96                       | C.C.        | 11128/2020 |
| <b>299 CRPC Evidence</b> |             |            |
| 97                       | C.C.        | 19924/2017 |

  
2d Addl. Chief Metro Politan  
Magistrate  
Bangalore City

**Chief Metropolitan Magistrate Court  
In the Court of RESHMA JANE RODRIGUES  
2 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 17-12-2021**

| Case Type          | Reg.No/Year | SubStage   |
|--------------------|-------------|------------|
| <b>SUMMONS</b>     |             |            |
| 1                  | C.C.        | 16793/2017 |
| 2                  | C.C.        | 5888/2020  |
| 3                  | C.C.        | 18985/2021 |
| 4                  | C.C.        | 29585/2021 |
| 5                  | C.C.        | 32241/2021 |
| <b>EVIDENCE</b>    |             |            |
| 6                  | C.C.        | 19827/2015 |
| 7                  | C.C.        | 19835/2015 |
| 8                  | C.C.        | 27894/2015 |
| 9                  | C.C.        | 2050/2016  |
| 10                 | C.C.        | 16400/2017 |
| 11                 | C.C.        | 23370/2017 |
| 12                 | C.C.        | 23371/2017 |
| 13                 | C.C.        | 18913/2018 |
| 14                 | C.C.        | 27282/2018 |
| 15                 | C.C.        | 1404/2019  |
| 16                 | C.C.        | 6908/2019  |
| 17                 | C.C.        | 11355/2019 |
| 18                 | C.C.        | 15760/2019 |
| 19                 | C.C.        | 19462/2019 |
| 20                 | C.C.        | 26453/2019 |
| 21                 | C.C.        | 17126/2021 |
| 22                 | C.C.        | 20272/2021 |
| <b>LOK ADALATH</b> |             |            |
| 23                 | C.C.        | 17028/2017 |
| 24                 | C.C.        | 30661/2017 |
| 25                 | C.C.        | 31219/2017 |
| 26                 | C.C.        | 1435/2018  |
| 27                 | C.C.        | 4054/2018  |
| 28                 | C.C.        | 6517/2018  |
| 29                 | C.C.        | 27296/2018 |
| 30                 | C.C.        | 2707/2019  |
| 31                 | C.C.        | 25621/2019 |
| 32                 | C.C.        | 1082/2020  |
| 33                 | C.C.        | 6395/2020  |
| 34                 | C.C.        | 13373/2020 |


**Chief Metropolitan Magistrate Court**  
**In the Court of RESHMA JANE RODRIGUES**  
**2 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 17-12-2021**

| Case Type                        | Reg.No/Year | SubStage   |
|----------------------------------|-------------|------------|
| 35                               | C.C.        | 8644/2021  |
| 36                               | C.C.        | 14365/2021 |
| 37                               | C.C.        | 17192/2021 |
| 38                               | C.C.        | 18893/2021 |
| <b>FRAMING OF CHARGE OR PLEA</b> |             |            |
| 39                               | C.C.        | 16396/2017 |
| <b>BODY WARRANT</b>              |             |            |
| 40                               | C.C.        | 7001/2019  |
| <b>CALL ON</b>                   |             |            |
| 41                               | Crt.Misc.   | 3854/2020  |
| <b>HBC</b>                       |             |            |
| 42                               | C.C.        | 16127/2015 |
| 43                               | C.C.        | 6680/2018  |
| 44                               | C.C.        | 18944/2018 |
| 45                               | C.C.        | 21661/2018 |
| 46                               | C.C.        | 13508/2020 |
| 47                               | C.C.        | 13730/2021 |
| <b>NBW</b>                       |             |            |
| 48                               | C.C.        | 272/2008   |
| 49                               | C.C.        | 25431/2016 |
| 50                               | C.C.        | 25734/2017 |
| 51                               | C.C.        | 29087/2017 |
| 52                               | C.C.        | 5220/2019  |
| 53                               | C.C.        | 11426/2019 |
| 54                               | C.C.        | 5094/2020  |
| 55                               | C.C.        | 5100/2020  |
| 56                               | C.C.        | 6194/2020  |
| 57                               | C.C.        | 6236/2020  |
| 58                               | C.C.        | 9321/2020  |
| 59                               | C.C.        | 13454/2020 |
| 60                               | C.C.        | 14804/2020 |
| 61                               | C.C.        | 14672/2021 |
| 62                               | C.C.        | 15155/2021 |
| 63                               | C.C.        | 19306/2021 |
| <b>PROCLAMATION</b>              |             |            |
| 64                               | C.C.        | 24097/2007 |
| 65                               | C.C.        | 4578/2008  |



Chief Metropolitan Magistrate Court  
In the Court of RESHMA JANE RODRIGUES  
2 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 17-12-2021

| Case Type                | Reg.No/Year | SubStage   |
|--------------------------|-------------|------------|
| 66                       | C.C.        | 22355/2010 |
| 67                       | C.C.        | 21750/2016 |
| <b>299 CRPC Evidence</b> |             |            |
| 68                       | C.C.        | 5/2005     |
| 69                       | C.C.        | 24100/2007 |
| 70                       | C.C.        | 3675/2010  |
| 71                       | C.C.        | 16414/2011 |
| 72                       | C.C.        | 22754/2011 |
| 73                       | C.C.        | 36196/2011 |
| 74                       | C.C.        | 2375/2012  |
| 75                       | C.C.        | 3033/2012  |
| 76                       | C.C.        | 4594/2012  |
| 77                       | C.C.        | 17493/2012 |
| 78                       | C.C.        | 2837/2013  |
| 79                       | C.C.        | 30135/2014 |
| 80                       | C.C.        | 447/2015   |
| 81                       | C.C.        | 7486/2015  |
| 82                       | C.C.        | 19273/2015 |
| 83                       | C.C.        | 7140/2016  |
| 84                       | C.C.        | 16040/2016 |
| 85                       | C.C.        | 21398/2016 |
| 86                       | C.C.        | 21591/2016 |
| 87                       | C.C.        | 1520/2017  |
| 88                       | C.C.        | 23007/2018 |

  
Addl. Chief Metro Politan  
Magistrate  
Bangalore City